HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR (Through Virtual Mode)

WP (Crl.) No. 563/2019

Mudasir Ahmad Rather

.... Petitioner(s)

Through:- None

V/s

State of J&K & ors.

.....Respondent(s)

Through:- Mr. M. A. Chashoo, AAG

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

<u>ORDER</u>

MU & KASt

Awaiting appearance of learned counsel for the petitioner, adjourned.

List on 30.07.2020.

(Sindhu Sharma) Judge

SRINAGAR 24.06.2020 Ram Murti